				-	here for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	15	67807542465	15	66963209817	78.09		844332648	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	17	5903070	1	77740	0.00	0	5825330		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	347274725	1	347274725	0.40				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	291624379	0	0	0.00			291624379	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	5	64031799486	5	18442207999	21.51		45383318585	206272902	<u>Annexure 9</u>
	Total	39	132484144125	22	85752770281	100.00	0	46233476563	497897281	